

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1491
TO BE ANSWERED ON 24.11.2016**

POWER SUPPLY IN TAMIL NADU

1491. SHRI R.P. MARUTHARAJAA:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Union Government has initiated any steps along with the Government of Tamil Nadu to provide electricity round the clock (24x7) to all in the State;**
- (b) if so, the details thereof and if not, the reasons therefor; and**
- (c) the details of the financial constraints being faced in this regard and the measures proposed for the same?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) to (c) : Central Government has taken a joint initiative with respective State Governments for preparation of State specific plans for providing 24x7 Power for All (PFA) to all households/homes, industrial & commercial consumers and adequate supply of power to agricultural consumers as per State Policy. The draft on 24x7 Power for All action plan document finalized for Tamil Nadu is awaiting concurrence of the Government of Tamil Nadu.
